

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

RAJYA SABHA

QUESTION NO 21.04.2010

ANSWERED ON

CASES PENDING WITH CENTRAL FORENSIC SCIENCE LABORATORIES .

2835

Smt. Maya Singh

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) whether a large number of court cases are pending with Central Forensic Laboratories at Chandigarh, Kolkata and Hyderabad for investigation;
- (b) if so, the number of cases and the duration for which they are pending with the said laboratories;
- (c) whether pendency of cases causes difficulties for the court to take decision and cases have to be dragged on for long duration by the court; and
- (d) the number of working employees in the existing laboratories and the number of posts along with years they have been vacant for?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a)& (b):The details of the cases pending with Central Forensic Science Laboratories (CFSL) viz. Chandigarh, Kolkata and Hyderabad are as follows: